

Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon. [Placed in Library. See No. L.T. 15/15/09]

(iii) Twenty-second Annual Report and Accounts of the Jammu and Kashmir State Agro Industries Development Corporation Limited, Srinagar, for the year 1991-1992, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(iv) Review by Government on the working of the above Corporations.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (IV) (1) above. [Placed in Library. See No. L.T. 46/15/09]

III. A copy (in English and Hindi) of the following Papers:-

(a) Forty-third Annual Report and Audited Accounts of the Cooperative Stores Limited (Super Bazar), New Delhi, for the year 2008-2009, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Cooperative. [Placed in Library. See No. L.T. 56/15/09]

#### **Notifications of the Ministry of Power**

(SHRI PRITHVIRAJ CHAVAN): Sir, on behalf of Shri Bharatsinh Solanki, I lay on the Table under sub-section (1) of Section 59 of the Energy Conservation Act, 2001, a copy (in English and Hindi) of the Ministry of Power Notification G.S.R. 25, dated the 21st March, 2009, publishing the Energy Conservation (Manner of holding inquiry) Rules, 2009. [Placed in Library. See No. L.T. 32/15/09]

#### **Notifications of the Ministry of Health and Family Welfare**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DINESH TRIVEDI): Sir, I lay on the Table:

I. A copy (in English and Hindi) of the Ministry of Health and Family Welfare (Department of Health and Family Welfare) Notification G.S.R. 305 (E), dated the 3rd May, 2009, publishing the Cigarettes and other Tobacco Products (Packaging and Labelling) Amendment Rules, 2009, under sub section (3) of section 31 of the Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003. [Placed in Library. See No. L.T. 78/15/09]

II. A copy (in English and Hindi) of the Ministry of Health and Family Welfare (Department of Health & Family Welfare) Notification S.O. 650(E), dated the 9th March, 2009, regarding enforcement of the provisions of Section 11 to 15 (both inclusive) of Food Safety and Standards Act, 2006, under Section 93 of the said Act. [Placed in Library. See No. L.T. 79/15/09]